

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1597/18 & IA 1595/18 in DFR No 2564/18 (IA 1597/18 – Delay in re-filing & IA 1595/18 – Delay in filing)	Kerala State Electricity Board Limited Vs. Central Electricity Regulatory Commission & Ors.	2564/2018 Dated 18/07/2018	29/10/2018	M/S Praxis Counsel for R-3	20/11/2018 Court-I
02.	IA 1598/18 & IA 1599/18 in DFR No 3301/18 (IA 1598/18 – Leave to file the appeal & IA 1599/18 - Delay in filing)	Narayanapur Power Company Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	3301/2018 Dated 06/09/2018	31/10/2018	--	20/11/2018 Court-II
03.	IA 1603/18 in DFR No 3422/18 (IA 1603/18 - Leave to file the appeal)	M/s. GI Energies Vs. Maharashtra Electricity Regulatory Commission & Ors.	3422/2018 Dated 11/09/2018	01/11/2018	--	20/11/2018 Court-I
04.	EP No 04/18 in A No 343/16	Balarch Renewable Energy Pvt. Ltd. Vs. Haryana Electricity Regulatory Commission & Anr.	3279/218 Dated 04/09/2018	02/11/2018	--	20/11/2018 Court-II

Dated: 15/11/2018

Dy. Registrar